

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-16/143/ND/2017

IN THE MATTER OF:

Mr. Tanu Gupta

.. PETITIONER

**SECTION :**

**Under Section 441 (165)**

Order delivered on 02.11.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Ashutosh Gupta, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.

*—Sd/-*

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
02.11.2017